

Assessment of shortcomings in education sector

311. SHRI PARIMAL NATHWANI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government has made any assessment with regard to the shortcomings in education sector;
- (b) if so, the details thereof; and
- (c) the steps taken/being taken to remove these shortcomings?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI) : (a) to (c) The vision and mission of the Ministry of Human Resource Development, is to realize India's human resource potential to its fullest and to harness the nation's human potential by providing quality education to all. The scheme and programmes of the Ministry aim at expanding access to quality education for all students across all levels, while ensuring that all children irrespective of caste, class, gender and location have equal access to education. Presently, the Ministry is implementing a number of schemes, *inter alia*, which includes Right to Education (RTE), Sarva Shiksha Abhiyan (SSA), Mid Day Meal (MDM), Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Kasturba Gandhi Balika Vidyalaya (KGBV), Teacher Education , ICT in schools, Secondary Education through Kendriya Vidyalayas (KVs), Navodaya Vidyalayas (NVs), National Institute of Open Schooling (NIOS) in the school sector. In higher education also, a number of schemes are implemented through centrally funded institutions, through University Grants Commission (UGC) and All India Council for Technical Education (AICTE), National Mission on Education through ICT (NMEICT), Pandit Madan Mohan Malaviya National Mission on Teachers and Teaching (PMMMNMTT), Design Innovation Centres (DICs) aimed at providing equitable access to quality higher education. All the schemes and programmes have inbuilt mechanisms for reviewing its progress and assessing its performance with a view to overcome any shortcomings hindering effective implementation of the programme. This is an ongoing process aimed at improving the delivery and achieving the intended objectives of the programme. Further, the Ministry has already initiated the consultative process for formulating New Education Policy which will involve a comprehensive review of shortcomings and suggest the way forward.

Setting up of IITRA at Mauritius

312. SHRIMATI RENUKA CHOWDHURY : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government had signed a Memorandum of Understanding (MoU)

in November, 2013 for setting up of the International Institute of Technology Research Academy (IITRA) at Mauritius;

(b) if so, the details thereof; and

(c) the details of academic programmes in operation in IITRA along with the expenditure incurred so far thereon?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) and (b) A Memorandum of Understanding (MoU) was signed between Indian Institute of Technology, Delhi and Mauritius Research Council, Mauritius on November 19, 2013 for setting up of an IIT like Institute in Mauritius, officially named as International Institute of Technology Research Academy, in collaboration with IIT Delhi. The objective of the MoU was to *inter-alia* provide a world class research based educational platform for full time and part time post graduate research leading to MS(R) and Ph.D. degree awards. However, some of the provisions of the MoU do not conform to the Institute of Technology Act, 1961 and hence not actionable.

(c) No academic programs have been started as yet. IIT Delhi has not incurred any expenditure either on setting up of the campus or starting of the academic programmes.

**Teaching assignment to Principals, Vice-Principals and
Headmasters of Kendriya Vidyalayas**

313. DR. ANIL KUMAR SAHANI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Principals, Vice-Principals and Headmasters are allocated teaching periods in Kendriya Vidyalayas (KVs);

(b) if so, whether, in spite of such provisions, majority of them do not take classes;

(c) if so, the details thereof including KV Pitampura;

(d) whether such employees and office staff avoid registering attendance through biometric system and if so, the details thereof including KV Pitampura;

(e) whether the non-filling up vacant posts on contract basis results in high student-teacher ratio and deterioration of academic performance and if so, the details thereof including KV Pitampura; and